

9

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.50/ 2017	-	For hearing	244(1)	M. Krishna @ Mari-shamappa

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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M. Krishnan	party in person	M. Krishna
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SATISHA - Counsel for petitioner is absent, petitioner is present in person. He reported that his counsel is unable to attend the Tribunal today. PCS for respondent is present. Rejoinder is not filed.

Time extended as a last chance till 21.02.2018.

  
MEMBER (T)

  
MEMBER (J)